

BENCH-I

104


**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 73/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M.

| Name of the Company | Surendra Kumar Joshi- Vs- Rei Agro Limited. | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 9 IBC | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

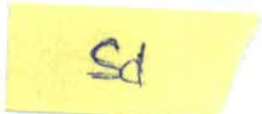
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|-----|--------------------------------|------------|--|
| 104 | MADHURI PANDEY, P&C | LIQUIDATOR | Pandey. 3/08 |
| 2) | Narresh Kumar Adv. Agarwala | " |  3/08 |

ORDER

Ld. Pr. CS for liquidator is present.

Ld. Pr. CS representing the liquidator submits that she has filed 4th progress report at the registry on 19/07/2018. It is recorded.

For filing further progress report, list it on 03/10/2018.



(Jinan K.R.)
Member (J)